

HIGH COURT OF HIMACHAL PRADESH, SHIMLA- 171 001

No.HHC/GAZ-1-1/74-XIII-

Dated: 16.10.2017

"NOTIFICATION"

In exercise of the powers vested under Article 229 of the Constitution of India read with Rule 4 of the Himachal Pradesh High Court Officers and the Members of Staff (Recruitment, Promotion, Conditions of Service, Conduct & Appeal) Rules, 2015, Hon'ble the Acting Chief Justice has been pleased to promote/appoint Shri Davinder Chopra, Additional Registrar of this Registry as Registrar in the pay scale of ₹ 37400-67000/- + ₹ 8600/- Grade Pay against the newly created post and post him as Registrar(Accounts), with immediate effect.

BY ORDER

REGISTRAR GENERAL

Endst.No.HHC/GAZ-1-1/74-XIII- 28687-97 Dated: 16.10.2017
Copy forwarded to:-

1. The Principal Private Secretary to Hon'ble the Chief Justice;
2. The Accountant General (Audit), H.P. Shimla- 171 003;
3. The Accountant General (A&E), H.P. Shimla- 171 003;
4. The Secretaries to Hon'ble Judges;
5. The Secretaries/Private Secretaries/P.As to the Registrar General/Registrar (Vigilance)/Registrar (Judicial)/Registrar (Rules)/Registrar (Administration)/Registrar (Estt.)/Registrar (Accounts);
6. The aforesaid officer, by name:
7. The C.P.C/All the Additional Registrars/ Deputy Registrars/Assistant Registrars/ Secretaries/Court Masters;
8. All the Section Officers/ Private Secretaries/ Estate Officer/Public Relations Officer/Chief Librarian;
9. The Section Officer (Computer) is directed to upload this Notification on the High Court Website;
10. Personal File of the above named officer;
11. Guard File.

(From Sl. Nos. 1 and 4 to 11, High Court of H.P. at Shimla- 171 001).


REGISTRAR (ESTABLISHMENT)